

Bankruptcy Code, in view of the above orders the **I.A. 3599/2022** is **allowed** and **disposed of**.

I.A. 3597/2022- The present application is filed by the applicant. list the matter for hearing on **21.12.2022**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
Manish Tiwari

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)